**NATIONAL COMPANY LAW TRIBUNAL**
**राष्ट्रीयकंपनीविधिअधिकरण**
**CUTTACK BENCH**
**कटकखंडपीठ**

**ORDER OF THE HEARING ON 31st JANUARY, 2024, 10:30 A.M.**
**CP No. 1/CB/2021, CA No. 47/CB/2023, IA (Companies Act) No. 35/CB/2023, CA No. 57/CB/2023, IA (Companies Act) No. 54/CB/2023, CA No. 2/CB/2024, CA No. 3/CB/2024**

**Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**
**2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh**

| | |
|---|---|
| Name of the Company | Dinabandhu Satapathy -Vs- Krishna Kountry Ventures Pvt. Ltd |
| Under Section | 271-272 |

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s) — Ms. Sagarika Mishra, Liquidator
Mr. Saroj Kr. Sahoo, CS.
Mr. Abhijeet Agarwal, Adv.
Mr. Sidhant Dwibedi, Adv.

For Respondent (s) — Mr. Debasis Satapathy, Adv.

**ORDER**

**CA No. 47/CB/2023**

Ld. Liquidator Ms. Sagarika Mishra along with Authorised Representative Mr. Saroj Kr. Sahoo is present for the applicant. Ld. counsel Mr. Debasis Satapathy appeared for the Respondent-Income tax. Both sides arguments heard. Respondent counsel wants time to go through the NCLAT citation furnished by the applicant. List the matter on 07.02.2024.

**IA (Companies Act) No. 35/CB/2023**

Ld. Proxy counsel Mr. Abhijeet Agarwal appearing for the applicant represents that due to some personal inconvenience counsel on record Mr. Lalitendu Mishra is not present today before this Tribunal and want short adjournment. List the matter for hearing on 07.02.2024.

**CA No. 57/CB/2023**

Ld. counsel Mr. Sidhant Dwibedi appeared for the applicant. Ld. Liquidator Ms. Sagarika Mishra along with Authorised Representative, CS Mr. Saroj Kumar appeared for the respondent. Matter heard and reserved for order.

Sd  Sd



Pawan Sao
(Steno)

**IA (Companies Act) No. 54/CB/2023**

This is an application filed under Rule 11 of NCLT, 2016 to allow RP to meet the expenses. Ld. Liquidator Ms. Sagarika Mishra along with Authorised Representative, CS Mr. Saroj Kr. Sahoo is present for the applicant. The written submission of the Applicant/Liquidator is not uploaded in the e-portal. Hence, Applicant/Liquidator is directed to upload the written submission dated 09.11.2023. List the matter on 07.02.2024.

**CA No. 2/CB/2024**

Ld. Liquidator Ms. Sagarika Mishra along with Authorised Representative, CS Mr. Saroj Kr. Sahoo is present for the applicant. This is the 8th progress report for the quarter ended September, 2023 discussed and taken on file. Accordingly, this application is disposed of.

**CA No. 3/CB/2024**

This is an application filed under Section 294 (2) R/w 91 of winding up Rules to take on record the receipts and payments in WIN 39 along with all supporting documents. Heard the Liquidator's submission, discussed and the application is allowed.

Sd

**Kaushalendra Kumar Singh**
**Member (Technical)**

Sd

**P. Mohan Raj**
**Member (Judicial)**



Pawan Sao
(Steno)